

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2014

Dated : 21st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission & Ors.
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Sahegal**

ORDER

Admit. Issue notice to the Respondents returnable on 22.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vg